

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.NO.99 OF 2008

Tuesday, this the 19th day of February, 2008.

CORAM :

**HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr. K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

P.Prasad
Loco Pilot (Goods/SNP)
Southern Railway, Quilon
Residing at : Kizhakkevila,
Pullichira, Quilon – 691 304 : **Applicant**

(By Advocate Mr.M.P.Varkey)

vs.

1. Union of India represented by
General Manager
Southern Railway,
Chennai – 600 003

2. Senior Divisional Personnel Officer
Southern Railway,
Trivandrum – 695 014 : **Respondents**

(By Advocate Mr.Sunil Jose)

ORDER

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

The applicant has been medically de-categorised and was accommodated in a supernumerary post in Quilon vide order dated 21.12.2004. He is now placed at Trivandrum vide order dated 07.02.2008. in a supernumerary post. The applicant is willing to join duty at the new place, if the normal allowance and joining time which are admissible are granted for which he has made a representation Annexure A-3 dated 14.02.2008

2. We, therefore direct the 2nd respondent to dispose of Annexure A-4 representation as early as possible and pending the disposal of this

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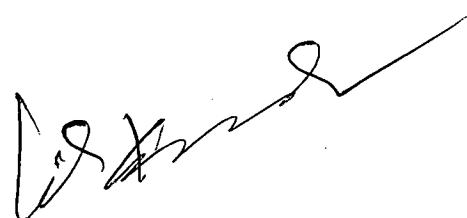
representation, the applicant shall not be relieved.

3. OA is disposed of accordingly. No costs.

Dated, the 19th February, 2008.



K.S.SUGATHAN
ADMINISTRATIVE MEMBER



K.B.S.RAJAN
JUDICIAL MEMBER

vs